

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3153  
ANSWERED ON:15.03.2011  
BODO IN ST LIST  
Bwiswmuthiary Shri Sansuma Khunggur

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Union Government has received any recommendation from the Government of Assam in the recent past for inclusion of Bodo/Bodo kacharis in the list of Scheduled Tribes (Hills); and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION No.3153 FOR 15.03.2011.

(a) & (b): In October, 2010, the Government of Assam has recommended that the Bodo Kacharies along with other plain tribes living permanently in Karbi Anglong and N.C. Hills districts and scheduled tribes Hills living in plain districts of Assam should be included in the list of Scheduled Tribes (Hills) in these two Autonomous districts and Scheduled Tribes (Plains) in the outside Six Schedule of Autonomous District, in the Plain Districts by amending the Constitution (Scheduled Tribes) Order, 1950.